

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 424  
TO BE ANSWERED ON 12.12.2018**

**AGREEMENT SIGNED BETWEEN RAILWAYS AND SBI**

**†424. SHRI AJAY MISRA TENI:  
SHRI BHARAT SINGH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether any agreement has been signed between the Railways and the State Bank of India regarding collection of cash received from sale of railway tickets at the station itself ;**
- (b) if so, the names of zones which have signed this agreement;**
- (c) the benefits likely to be accrued to the Railways from this agreement; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) & (b): Yes, Madam. At present, the following nine Zonal Railways have entered into an agreement with State Bank of India regarding collection of cash from Railway stations:**

- (i) Eastern Railway**
- (ii) East Central Railway**
- (iii) Northern Railway**
- (iv) North Central Railway**
- (v) North Eastern Railway**
- (vi) South Eastern Railway**
- (vii) South East Central Railway**
- (viii) South Western Railway**
- (ix) West Central Railway**

**(c): The scheme has helped in faster remittance of station earnings in Government's bank account.**

**(d): Does not arise.**

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